

13.48½ hrs

THE EXTRADITION (AMENDMENT) BILL

*As Passed by Rajya Sabha*

[English]

13.49 hrs

[English]

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

*(Twenty-fifth Reports)*

SHRI SIVAJI PATNAIK (Bhubaneswar): I beg to present the Twenty-fifth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

13.49½ hrs

[English]

COMMITTEE ON PAPERS LAID ON THE TABLE

*Ninth Report and Minutes*

SHRI CHHEDI PASWAN (Sasaram): I beg to present the Ninth Report (Hindi and English versions) of the Committee on Papers Laid on the Table and Minutes of sittings of the Committee relating thereto.

13.50 hrs

[English]

STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

*Second Report*

SHRIMATI MALINI BHATTACHARAYA (Jadavpur): I beg to lay on the Table a copy (Hindi and English versions) of the Second Report of the Department related Parliamentary Standing Committee on Human Resource Development on the working of the Department of Family Welfare (Ministry of Health and Family Welfare).

13.50½ hrs

[English]

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

*Minutes*

SHRI BOLLA BULLI RAMAIAH (Eluru): I beg to lay on the Table Minutes (Hindi and English versions) of the Sitting of the Committee on Absence of Members from the Sittings of the House held on 17th August, 1993.

13.51 hrs

JOINT COMMITTEE TO ENQUIRE INTO IRREGULARITIES IN SECURITIES AND BANKING TRANSACTION

*Motion for extension of time for presentation of the Report*

[English]

SHRI RAM NIWAS MIRDHA (Barmer): I beg to move:

"That this House do extend upto the last day of the Winter Session, 1993, the time for presentation of the report of the Joint Committee to enquire into irregularities in securities and banking transactions."

[Translation]

SHRI ATAL BEHARI VAJPAYEE (Lucknow): Mr. Chairman, Sir, Our apprehensions have come true. On the 28th July Shri Ram Niwas Mirdha came to the House and put forth demand for the extension of the period for submitting the report of the Joint Select Committee, set up to investigate the Bank Scandal. At that time too, I had suggested him that the task could not be completed in such a short period and if Mirdhaji wanted to take more time he could take. Contrary to it he expressed his belief that since the Committee was eager to complete its work as quickly as possible, the need for the extension would not arise. Shri Mirdhaji had admitted